


**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

**No. HC.XXXVII-14/2021/ 283 /R.Cell    Dated Guwahati the 9<sup>th</sup> September, 2021**

In partial modification of this Registry's earlier notification No. HC.XXXVII-14/2021/282/R.Cell, dated 04-09-2021, regarding schedule of interview/viva-voce in connection with the Limited Departmental Competitive Examination (LDCE), for promotion from Grade-II to Grade-I of Assam Judicial Service, the Gauhati High Court has been pleased to re-schedule the interview/viva-voce of **Smt. Tripti Ari, Deputy Secretary, Assam State Legal Services Authority**, for appearing in the interview/ viva-voce on **16-09-2021 (Thursday)**. She shall report in the, 2<sup>nd</sup> Floor, New Building, Gauhati High Court at **02.30 pm** on the aforementioned date.

By order,

  
Registrar (Vigilance)-cum-  
I/C, Recruitment Cell  
Gauhati High Court, Guwahati

**Memo No. HC.XXXVII-14/2021/ 283A /R.Cell**

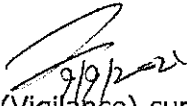
**Date: 09-09-2021**

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin. / Judicial / Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.
4. Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
5. Smt. Tripti Ari, Deputy Secretary, Assam State Legal Services Authority, for information.
6. Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
7. Assistant Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
8. Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati.
9. Project Manager, Gauhati High Court, Guwahati. He is directed to upload the notification in the official website of Gauhati High Court immediately under the caption "**Notification dated 09-09-2021 regarding rescheduling of date of**

**interview/viva-voce in respect of Smt. Tripti Ari, in connection with Limited Departmental Competitive Examination (LDCE), for promotion from Grade-II to Grade-I of Assam Judicial Service.”** with a scroll in the Home Page.

10. PS to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati for favour of his lordship's kind information.
11. PS to Hon'ble Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
12. Chief Security Officer, Gauhati High Court, Guwahati. He is requested to make necessary security arrangement in this regard.
13. Court Officer I/II, Gauhati High Court, Guwahati is requested to make necessary refreshment for the interview board members, officers and staff as well as to make sitting arrangement for the said interview.
14. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
15. The High Court Notice Board.
16. The Order File.

  
Registrar (Vigilance)-cum-  
I/C, Recruitment Cell  
Gauhati High Court, Guwahati